

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 207 OF 2015

Dated: 5th October, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Hooghly Chamber of Commerce & IndustryAppellant (s)
Versus
West Bengal Electricity Regulatory Commission & Anr. Respondent (s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Akshi Seem

Counsel for the Respondent(s) : Mr. Avijeet Lala for R.2
Mr. C.K. Rai
Mr. Paramhans for R.1

ORDER

Issue notice. Mr. C.K. Rai takes notice on behalf of Respondent No.1 and Mr. Avijeet Lala takes notice on behalf of Respondent No.2.

List the matter on **29.10.2015**. In the meantime, learned counsel for Respondents may file reply after serving copy on the other side.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/dk